

Sixteenth Loksabha

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Title: Need to provide special package to Kerala to address the problems caused by severe storm, rain and lightning.

DR. A. SAMPATH (ATTINGAL): Thank you hon. Deputy Speaker, Sir.

My State Kerala has been experiencing very severe havoc due to the severe monsoon since May 29, 2018. All the 14 districts of the State of Kerala starting in the North from Kasargod to the South to my district Thiruvananthapuram have been affected since 29th of May, 2018. As per the latest information that we have received on this occasion when this august House has started this Monsoon Session today, more than 90 people have died due to the flood, severe rain and the havoc caused by the monsoon. More than 300 people have suffered injuries. Many of the injuries are of grievous nature. About 329 *pucca* built houses are fully destroyed in the floods and rains. More than 9000 houses have been partially destroyed during the havoc caused by the severe monsoon.

You very well know the sad plight of our farmers. More than 12,000 hectares of the agricultural land have been submerged in the rain water and nothing could be done during the last two months. The Disaster Management Authority is trying its best to save the people and to protect the life and property of the people. It is estimated that there has been a loss of more than Rs.2,000 crore. Buildings have been washed away; bridges have been washed away; roads have been washed away; and the *pucca* built dwelling houses have also been washed away. In many of the districts, schools have been closed; people cannot move out; and rail traffic has been affected. Many of the trains starting from Chennai cannot come to the Southern districts of Kerala. It cannot pass through Kottayam, Ernakulam etc. Even some of the temples have been submerged in the rain water.

This is a matter concerning the life and death of the people of all the 14 districts of Kerala. My humble request is this. Our hon. Parliamentary Affairs Minister is here. This is not a part of any political game. He can term me as ...*(Interruptions)*... *

HON. DEPUTY SPEAKER: That word is already expunged. Do not use that word.

... *(Interruptions)*

DR. A. SAMPATH : I am a representative of the people. I am speaking nothing but truth in this august House. Kindly provide urgent help.

HON. DEPUTY-SPEAKER: Shri P.K. Biju, Shrimati P.K. Shreemathi Teacher, Adv. Joice George, Shri E.T. Mohammad Basheer, Shri M.B. Rajesh and Shri P. Karunakaran are permitted to associate with the issue raised by Dr. A. Sampath.